

Annexure 7

Name of the corporate debtor: **ISPAT PROFILES INDIA LIMITED**
 Date of commencement of CIRP: 28th November 2019
 List of Creditors as on: 31st May 2021

List of operational creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of Claim Received		Details of Claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
	Department	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party	% of Voting share in CoC, if applicable				Amount of contingent claim	Amount of any mutual dues, that may be set off
1	Deputy Commissioner of State Tax, PUNJ85T-1E-002, Pune (Maharashtra)	State Government			1,00,67,20,149	45,77,60,881	Tax Demand for FY 1989-90 TO FY 2004-05 including interest leviable upto 28/02/2015	***0	0	No	-	0	0	54,89,59,268	0	Interest leviable on demand amount to Rs. 54,89,59,268/- is not admitted as no proper document is attached in this regard.
2	Gram Panchayat Sanaswadi, Tal Shirur, Dist : Pune, State : Maharashtra	State Government			5,55,97,541	5,53,80,532	Property Tax is outstanding till 28/11/2019	0	0	No	-	0	0	2,17,009.00	0	
TOTAL					1,06,23,17,690	51,31,41,413								54,91,76,277		

***Note : The Claimant has claimed security interest over assets of the Corporate debtor; However no security interest was created with ROC. The RP has filed an application with Honorable NCLT for necessary directions, pending final order.

Note: The date of receipt of claimant identification no is not readily available with us as the same is lying in our office to which we don't have access at the moment due to imposition of lockdown. The same will be provided in due course.

